Annxure-I						
STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015						
Table 1 : Commercial Courts (Below District Judge Level).						
Year	No of new Commercial Cases instituted during the year as on 31st December. [w.e.f 03.05.2018]	No of new Commercial cases disposed of as on 31st December	No of new Commercial cases pending as on 31st December			
2018						
2019						
2020						
2021		Not Applicable				
2022						
2023*						
Total (2018-23)	Total (2018-23)					
*From 1st July to 30st September, 2023						

Table 2: Commercial Courts (At District Judge Level).							
	No of transferred/new Commercial Cases instituted		No of new Commercial cases	No of new Commercial cases pending as on 31st December			
Year	during the year as on 31st December. [w.e.f		disposed of as on 31st December				
Tear	23.10.2015]						
	Transferred (u/s 9)	New cases instituted	December	December			
2015		-	-	-			
2016	NI a 4 A a sa 1 a a 1 a 1 a	-	-	-			
2017		-	-	-			
2018		-	-				
2019		425	165	260			
2020	Not Applicable	218	140	340			
2021		326	182	482			
2022		410	237	655			
2023*		118	94	795			
Total (2015-23)		1497	818	795			
*From 1st July to 30st September, 2023							

Table 3 : Commercial Courts (Below District Judge Level)						
Year	No of Commercial appeals					
	instituted during the year as on	No of new Commercial appeals	No of Commercial appeals pending as on			
	31st December. [w.e.f	disposed of as on 31st December	31st December.			
	03.05.2018]					
2018						
2019						
2020						
2021		Not Applicable				
2022						
2023*			l			
Total (2018-23)						
*From 1st July to 30st September, 2023						

			Annexture - I			
Table 4: High Court-Commercial Division.						
	No of transferred/new commercial		No of new Commercial cases	No of Commercial cases		
	cases instituted during the year as on					
Year	31st December [w.e.f. 23.10.2015]					
	Transffered#	New cases	disposed of as on 31st December	pending as on 31st December		
	(u/s 9)	instituted		I		
2015						
2016						
2017						
2018		97	22	76		
2019		385	158	127		
2020	Not Applicable	163	61	456		
2021	Not Applicable	875	348	1019		
2022		1417	838	1598		
2023*		442	429	1711		
Total (2015-23)		3379	1902	5341		
*From 1st July to 30st September 2023						

Table 5 : High Court Commercial Appllate Division.						
	No of Commercial appeals instituted	No of Commercial appeals	No of Commercial appeals pending as on			
Year	during the year as on 31st	disposed of as on 31st	31st December			
	December.	December				
2015						
2016						
2017	2	2	9			
2018	4	12	1			
2019	10	7	4			
2020	2	5	1			
2021	60	52	9			
2022	80	51	33			
2023*	36	7	37			
Total (2015-23)	194	136	94			
*From 1st July to 30st	September 2023					

	Annexure - II							
	Table : Al	ll Commercial Cou	urts in a Satate/UT unde	f a High Court including the Hon'ble High Court				
S. No.	No. of Commercial Court constituted (below District Judge Level w.e.f. 03.05.2018)* as on 30.09.2023 [District-wise in a State]		No. of Commercial Court constituted (at District Judge Level) as on 30.09.2023 [District-wise in a State]		No of Commercial Appellate Court designated (at District Judge Level w.e.f.	No. of Commercial Division constituted in the High Court as	No. of Coomercial Appellate Division constituted in the High Court) as on	
	Designated as Commercial Courty but also dealing with cases other than Commercial Cases	Designed [Exclusively dealing with Commercial Cases]	Dedicated as Commercial Court but also dealing with cases other than Commercial Cases	Designated [Exclusively dealing with Commercial disputes]	03.05.2018) as on 30.09.2023 [District- wise]	on 30.09.2023 [Bench wise]	30.09.2023 [Bench wise]	
				4		4	1	
	Not Applicable				Not Applicable			